

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A. 1104/2024
IN
C.P. (IB)-1785(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Asset Reconstruction Company India Limited

VS

Surya Treasure Island Private Limited

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1104/2024

Adv. Pranav Sampat for the Applicant and Adv. Prakash Shinde a/w Ruchita Jain for R-1 are present through VC.

1. Ld. counsel for the Respondent submits that the issue involved in the present I.A. is same as I.A. 5170/2023.
2. Ld. Counsel for the R-1 seeks one-week time to file reply in the above application. None appeared for R-2 & R-3.
3. Let the R-1 file reply after serving a copy on the other side within one week.
4. List both I.A.s together on **27.03.2024**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)